

No.GOB(I) 8/2019

HIGH COURT OF KARNATAKA  
BENGALURU

DATED: 30<sup>th</sup> JUNE 2020

**INTIMATION**

Sub: Postponement of Viva-Voce for filling up 21 posts of District Judges by direct recruitment.

Ref No.1: High Court Notification No.GOB(I) 8/2019  
Dated 21.10.2019.

Ref No.2: This office Intimation Dated 25.06.2020.

\*\*\*\*\*

The Viva-Voce for filling up 21 posts of District Judges by direct recruitment scheduled to be held on 03.07.2020 at Principal Bench Bengaluru, as per reference at Sl. No.2 is **postponed.**

The revised date and time for said Viva-Voce will be intimated/web-hosted in due course.

BY ORDER,

-sd-

(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL  
HIGH COURT OF KARNATAKA  
BENGALURU